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title: Regarding incidents of inhuman harassment against a woman, protesting the death of her son.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam Speaker, with great pain and sorrow, I am raising an issue of serious concern in this august House.

Yesterday, the Capital city of Kerala, Thiruvananthapuram, had witnessed one of the unfortunate incidents of inhuman harassment against a woman, Mahija, the mother of Jishnu Pranoy, an engineering student who committed suicide due to physical and mental harassment of the college management.

They were simply attempting a protest and demanding justice for their departed son. Jishnu Pranoy's mother, Mahija, was injured and dragged by the police. You can see the photo of how the woman has been dragged by the police. It is the most unfortunate incident. The TV footage showed police personnel dragging away the protesters even when they were screaming for help. Jishnu's mother also fell on the ground. She got injuries and was admitted in hospital.

Jishnu Pranoy was found hanging in his hostel last January. His friends and parents claimed repeated harassment by college authorities and said this is the reason behind this incident. The *post-mortem* report had pointed out signs of harassments in his body. Even after three months of this incident, the Government have not ensured justice for Jishnu Pranoy. Instead of ensuring justice for the departed soul the police is brutally attacking the mother and family members who are seeking justice for the departed soul. Instead of sorting out the issue and arresting the culprits, the Government is only worsening the situation.

After this incident, there are protests in the entire State. Wherever the protests happened, the police brutally lathi charged them. In my own constituency, a lot of people were severely lathi charged last night. This should be treated as a serious matter because this type of incident has not happened there.

That is why I am appealing to all our Members of Parliament to condemn this type of incident. â€ (Interruptions)

HON. SPEAKER: Hon. Members, you can associate with him.

13.51 hours

(At this stage, Shri M.B. Rajesh and some other hon. Members came and stood on the floor near the Table.)

SHRI K.C. VENUGOPAL (ALAPPUZHA): This is not fair. This is a serious issue. ... (Interruptions)

13.52 hours

(At this stage, Shri K.C. Venugopal and some other hon. Members came and stood on the floor near the Table.)